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WP-31884-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 23rd OF SEPTEMBER, 2025

WRIT PETITION No. 31884 of 2025

BADRI VISHAL GUPTA

Versus

THE STATE BAR COUNCIL AND OTHERS

Appearance:

Shri Shashank Pandey - Advocate for the Petitioner.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for petitioner seeks leave to withdraw the petition reserving the rights of the petitioner to pursue his complaint filed before the Appellate Committee of State Bar Council against the election of respondent No.2.

Petition is accordingly, dismissed as withdrawn. All rights and contentions of parties are reserved.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE

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